

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 304**  
**99(ND)/11**  
**New IA-32/2024**

**IN THE MATTER OF:**

**Sh. B. N. Mehta**

**... Applicant/Petitioner**

**Versus**

**M/s. P.G.T. Components Ltd.**

**... Respondent**

**Under Section: 397/398**

**Order delivered on 05.02.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Manik Ahluwalia in IA-32/2024

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 06.02.2024.

**Sd/-**  
**(COURT OFFICER)**